NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 25.11.2020 NOTICE

Take notice that the following matter adjourned on 25.11.2020 in the Court-II will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 642 of 2020 Part Heard	Panch Tatva Promoters Pvt. Ltd. Vs. GPT Steel Industries Ltd. (Through Resolution Professional) & Ors.	25.11.2020	09.12.2020

Copy to: -

1. Notice Board

By the order of Hon'ble Acting Chairperson -sd/-

2. Website: www.nclat.nic.in Registrar